

the allotment of shops. The applications were considered by the Shop Allotment Committee of the Plant in accordance with prescribed rules and allotment was made to one of the applicants only.

RECRUITMENT OF DISPLACED PERSONS IN ROURKELA STEEL PLANT

4432. SHRI MAHENDRA MAJHI :
SHRI G. C. NAIK :
SHRI D. AMAT :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that some persons under the pretence of displaced persons secured jobs in the Rourkela Steel Plant of the Hindustan Steel Ltd.;

(b) whether it is also a fact that genuine demands of real displaced persons have been ignored and overlooked due to nepotism and favouritism displayed by senior officers of the Rourkela Steel Plant;

(c) if so, the steps taken to ensure proper scrutiny of the entitlement of such persons; and

(d) whether Government are aware that there is discontentment among the displaced tribal people for such a type of apartheid treatment metted out to them in regard to appointments made by the Plant authorities ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) It has been the policy of the Rourkela Steel Plant to give preference in employment to genuine displaced persons only in accordance with the general policy laid down by Government of India in this behalf. The land for the Plant having been acquired several years back, it is not possible at this stage to ascertain and indicate as to whether any person secured a job under the pretence of being a displaced person.

(b) and (c). No such instance has come to the notice of Government. However, since 1966, the assistance of civil authorities has been sought in obtaining complete and exhaustive lists of persons belonging to *bona fide* displaced families.

(d) No, Sir.

SMALL CAR PROJECT

4433. SHRI DEORAO PATIL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the names of the State Governments which have forwarded to the Central Governments schemes for the establishment of small car projects; and

(b) the details of schemes and the action taken by Government in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Only one State Government, viz. Mysore, has sponsored a proposal for the setting up of a project for the manufacture of small cars.

(b) The salient feature of the proposal received from the Mysore State Industrial Development and Investment Corporation are as follows :—

Make of Car	Mazda 800, 782cc, 4 cylinder, 4 door.
Capacity proposed	50,000 Nos. per annum.
Foreign collaboration	M/s. Toyo Kogyo of Japan.
Investment on plant and machinery	Rs. 28 crores, out of which Rs. 8 crores will be in foreign exchange.
Expected price.	Rs. 6,330 ex-factory.

This proposal will be considered, along with other similar proposals after a decision is taken to proceed with the small car project.